

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1196/(MAH)/2017

CORAM:

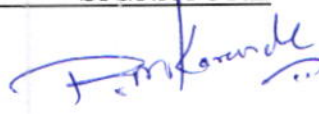

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2018

NAME OF THE PARTIES: Embee Software Private Limited
V/s.
Hungama Digital Media Entertainment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Adv. Rohan Karande ilb. Divakar & Co.	Adv. for Petitioner.	
	Rohan muj	Adv. for Resp.	

ORDER

C.P. No. 1196/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. As requested on the last occasion the Petitioner is again seeking adjournment.
Last chance to the Petitioner. Adjourned to **24.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
04.01.2018.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)